

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.104
(IB)-628(PB)/2023

IN THE MATTER OF:

Daily Dairy Essentials Through Partner Murari Petitioner/Applicant
Lal
Vs.
Goodhealth Industries Private Limited Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016 CIRP

Order delivered on 01.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Varsha Banerjee, Adv. In IA-3161/2024
For the Respondent :

ORDER

New IA-3161/2024

Notice of the application be issued to the Respondent(s)/non-applicant(s), returnable **on 30.07.2024.**

-sd-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)